

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.04.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	
3.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	
4.	Comp. App. (AT) (Ins) No. 256 of 2021	Henan Boom Gelatin Co. Ltd. Vs. Sunil healthcare Ltd.	Nandini Sharma	
5.	Comp. App. (AT) (Ins) No. 257 of 2021	K G Somani & Co Vs. Arvind Garg	Pawan Sharma	
6.	Comp. App. (AT) (Ins) No. 258 of 2021	Hytone Merchants Pvt. Ltd. Vs. Satabadi Investment Consultants Pvt. Ltd.	Sarad Singhania	

For Admission (After Notice)

7.	Comp. App. (AT) No. 272 of 2019 & I.A. No. 1715 of 2020	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R2-R5
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8.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth GraciaBuildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Earth Infrastructure Ltd. Through its Resolution Professional Mr. Akash Singhal	Sandeep Bisht	Anurag Bhatt Manisha Rawat-RP
9.	Comp. App. (AT) (Ins) No. 29 of 2021	Pioneer Engineered Facility Management Services Pvt. Ltd Vs. Medeor Hospital Ltd.	Misha	
10.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani
11.	Comp. App. (AT) (Ins) No. 53 of 2021	The Central Board of Trustees Through Regional Provident Fund Commissioner-II (Legal), Ranchi Vs. Pooja Bahry & Ors.	Manish Dhir	Abhishek Anand-RP Binay Sarawgi Pooja Bahry-RP
12.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	

12:30 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No. 338 of 2020 Part Heard	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2
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02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

14.	Miscellaneous Application No. 08 of 2020 in Comp. App. (AT) (Ins) No. 499 of 2019	Harkirat S. Bedi Vs. Oriental Bank of Commerce.	Balaji Srinivasan Sudhir Kumar Sharma	Vipan Datta
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**